

From,

Rajiv Sharma, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Sri Pradeep Kumar Srivastava,
Member Secretary,
UP State Legal Services Authority,
Lucknow

No. 339 /Admin.(Services)/2016 Dated: Allahabad: July 19, 2016

Subject: Regarding Conference/ workshop for the Chairpersons and Secretaries, DLSAs on 31st July, 2016 at IJTR, Lucknow.

Sir,

With reference to your letter no. 1638/ SLSA-45/2016 (ri/data ram) dated 11.07.2016 on the above noted subject, I am directed to say that the Court has been pleased to nominate all the District Judges/ Chairpersons in the 72 functional DLSAs for participating in a workshop/ conference of all the Chairpersons & Secretaries of the functional DLSAs in the State of Uttar Pradesh **on 31st July, 2016 at Institute of Judicial Training & Research, U.P., Lucknow.**

I am further to say that the Court has also been pleased to approve that TA etc. of the participants for participating in the said Conference will be drawn from the budget of the parent department i.e. High Court.

I am, therefore, to request you kindly to take further necessary steps.

Yours faithfully,

Sd/-
Registrar (Judicial) (Services)

No. 339 /Admin.(Services)/2016 Dated: July 19, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, Subordinate to the Hon'ble High Court of Judicature at Allahabad with the request to **kindly participate in the aforesaid Conference and also to nominate the full-time Secretary/ Secretary of the DLSAs under their administrative control for participation in the said conference.**
3. Sri Mahboob Ali, Director, Institute of Judicial Training & Research, U.P., Lucknow.
4. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Assistant Registrar (Services)